

DIVISION BENCH
COURT - I

O-239

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/115(KB)2023
IN
C.A.(CAA)/41(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	DIGI DEVELOPERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Mr. Sushil Kr. Khemka, CS

Ms. Urvi Sanghvi, Adv.

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

O R D E R

1. Ld. Counsel for the Petitioner present.
2. Pleadings are complete.
3. Post the matter on **08.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)